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Title: Introduction of the Consumer Protection (Amendment) Bill, 2011.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Consumer Protection Act, 1986."

*The motion was adopted.*

PROF. K.V. THOMAS: Sir, I introduce the Bill.

*...(Interruptions)*

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